

**Gap in Purchase and Selling Price of Petroleum Products**

4969. SHRI RAJU PARMAR:  
SHRI BHAGATRAM MANHAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the rates of duties/taxes being paid currently on LPG and other petroleum products;

(b) the prices of petroleum products at which they are being purchased currently and what are the prices at which Government is selling these to the consumers;

(c) whether there is a big gap in purchase and selling prices of petroleum products; and

(d) what steps are being taken to reduce the prices of these petroleum products?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) The rates of duties of customs and excise on LPG and other controlled petroleum products are given in the Statement-I (*See below*). In addition, State Governments levy sales taxes, rates of which are given in Statement-II (*See below*).

(b) and (c) The refinery gate prices of controlled petroleum products for the month of May 2000 are given in Statement-III (*See below*). The ex-storage point prices for consumer as on 1.5.2000 are given in Statement-IV (*See below*). Currently, kerosene for public distribution, domestic LPG and high speed diesel are being subsidised.

(d) In the Budget for the year 2000-01, duties of customs have been decreased. However, its impact is not reflected in the selling prices due to high oil prices in the international market.

[ 1 1 May, 2000]

RAJYA SABHA

**Statement-I**

*Central Excise Duty (CENVAT duty) and Customs Duty /rates w.e.f. J.3.2000*

Petroleum Products	Central Excise Duty	(CENVAT) Special Addl. Duty		Customs Basic Counter	Duty Addl. Duty Vailing
LPG (Domestic)	8%	—		10%	8%
High Speed Diesel Oil (HSD)	16% (Addl. duty)*	—	Re 1/LTR Re 1/LTR	25%	16%
Motor Spirit	16%	16%	Re 1 / LTR	25%	16%+16%
				*Re. 1 / LTR (Addl. Duty)*	
Kerosene (PDS)	8%	—	—	(NIL)	8%
Aviation Turbine Fuel (ATF)	16%	—	—	25%	16%

\*The Addl. duty is levied under the Finance Act, 1999-2000

**Statement-II**

*Sales Taxes Rates on Controlled Petroleum Products as on 01.04.2000*

Sl. No.	Particulars	MS	HSD	SKO Domestic	LPG Domestic	ATF Domestic
1.	MAHARASHTRA	27.00	30.00	4.00	8.00	25.00
	MUMBAI, THANE & NAVI MUMBAI	28.00	33.00	4.00	8.00	25.00
2.	GUJARAT	20.00	18.00	0.00	14.00	23.00
3.	MADHYA PRADESH	25.00	25.00	2.00	12.00	20.00
4.	GOA	20.00	18.00	NIL	NIL	20.00
5.	ANDHRA PRADESH	30.55	19.33	8.00	16.00	30.55
6.	TAMIL NADU	24.00	18.00	4.00	8.00	24.00
7.	KERALA	23.00	20.00	8.00	12.00	30.00
8.	KARNATAKA	22.00	15.50	4.00	10.00	22.00
9.	BIHAR	16.00	15.00	6.00	9.00	25.00

SI. No.	Particulars	MS	HSD	SKO Domesti	LPG Domesti	ATF Domesti
10.	W. BENGAL	20.00	12.55	4.55	17.00	25.00
11.	UTTAR PRADESH	20.00	20.00	10.00	10.00	20.00
12.	DELHI	20.00	12.00	4.00	8.00	20.00
13.	HIMACHAL	10.00	8.00	8.00	8.00	10.00
14.	JAMMU &	20.00	12.00	4.00	12.00	NIL
15.	PUNJAB	20.00	8.00	20.00	10.00	8.00
16.	RAJASTHAN	22.00	16.00	8.00	12.00	22.00
17.	HARYANA	20.00	10.00	10.00	10.00	20.00
18.	ORISSA	20.00	18.00	0.00	12.00	20.00
19.	ASSAM	20.00	12.00	4.00	12.00	20.00
20.	MANIPUR	15.00	7.00	3.00	7.00	10.00
21.	NAGALAND	8.00	3.25	1.15	8.00	15.00
22.	CHANDIGARH	5.00	5.00	NIL	5.00	5.00

NOTE: For Karnataka the Rates Given are Provisional as the Notification is not yet published.

NOTE: There is a Tax Rebate of Rs. 17/K1 on MS Sales in West Bengal.

### Statement-III

*Refinery Gate Prices (Tariff Adjusted Import Parity Prices for May 2000)*

(Rs./SU)

MS-AKI-84	8079.49
MS-AK1-84 (0.05% Sulphur)	8137.67
HSD	9307.82
HSD (0.05% Sulphur)	9690.78
SKO	7594.33
LPG	14980.91
ATF	9482.09

**Statement-IV***Ex-Storage point price as on 01.05.2000*

	(Rs./SU)
MS-AKI-84	15399.01
MS-AKI-84 (0.05% Sulphur)	15479.01
HSD	9634.60
HSD (0.05% Sulphur)	10034.17
SKO (Domestic)	4501.40
LPG (Packed Domestic)	10845.55
ATF (Other than inttl. Airlines)	12759.32

NOTE : Ex-storage point prices are exclusive of duty freight & local levies.

**New petrol pumps in Uttar Pradesh**

4970. PROF. M. M.AGARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of new petrol pumps allotted in the State of Uttar Pradesh during last three years and proposed to be set up during the years 2000-2001 and 2001-2002, district-wise/location-wise;

(b) the details of criteria and norms fixed by Government in this regard;

(c) the effective measures being taken by Government in this direction;

(d) the details of places for which advertisements have been given in the various news papers, location- wise; and

(e) the time by which LPG/Petrol/Diesel agencies are likely to be provided at the above places?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) As per the existing policy, dealership / distributorships are set up at different locations meeting Oil Industry viability norms. Locations found economically viable are included in the Marketing Plan and advertised by the Oil Companies from time to time for selection of dealers/distributors through the Dealer Selection Boards.